

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 64/14	IA 94/17 in TP 67/16	For orders	397/ 398	Gayathrikrishnan Vs. Akaara Consulting Pvt. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Rajasekhar VK 95001 53344 consult@nslaw.in	Counsel for the petitioner	Rajasekhar. 22.02.2018

ORDER

Counsel for Petitioner is present. No representation for Respondents. Matter is therefore listed for final hearing on 22/03/2018.


Member (T)


Member (J)